F.No.A-32013/2/2012-HRD.I(Vol.II) Government of India Ministry of Commerce & Industry (Department of Commerce) Directorate General of Foreign Trade

Udyog Bhawan, New Delhi 27 December, 2013 Dated, the

OFFICE ORDER No. 141 /2013

Consequent upon their promotion to the Grade-I (Under Secretary) of Central Secretariat Service (CSS) 'on adhoc basis' and transfer to other Ministries / Departments, vide Department of Personnel and Training's Order No. 5/8/2013-CS.I(U) dated 24th December, 2013, the following Section Officers of CSS, posted as Foreign Trade Development Officers in this Directorate, are relieved of their duties from this Directorate with effect from the afternoon of 27th December, 2013, to join their new places of posting as mentioned against their names.

	Name of the officer	CSL No.	Posted to
No.	Shri Narendra Vashista	8198	Urban Development
2	Smt. Sonika Khattar	8326	Information & Broadcasting

Both the officers are clear from vigilance angle. 2.

(G.A. Reddy)

Deputy Director General of Foreign Trade

ga.reddy@nic.in **23063918 23063918**

To

The officers concerned.

Copy to:

- The Pay & Accounts Officer, Central Pay & Accounts Office (DGFT), Udyog 1. Bhawan, New Delhi. 2.
- Shri Utkaarsh R. Tiwari, Director, CS.I(D), DoP&T, North Block, New Delhi.
- The Under Secretary (Admn.), Ministry of Urban Development, Nirman 3. Bhawan, New Delhi. 4.
- The Under Secretary (Admn.), Ministry of Information and Broadcasting, Shastri Bhawan, New Delhi. 5.
- E-I Section, Department of Commerce, Udyog Bhawan, New Delhi.
- EDI Section with request to upload the Order on this Directorate's website. 6. 7.
- HRD-III/O&M/General/R&I/Vigilance/ Reception/ Cash Sections. Hindi Section for Hindi Version. 8.
- 9. Office Order file/Guard file.
- Personal files of the officers concerned. 10.